

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 280 OF 2017,
APPEAL NO.371 OF 2017
AND
APPEAL NO. 398 OF 2017

Dated : 17th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Punjab Energy Development Agency

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Aadil Boparai
Mr. Gurlabh Singh
Mr. Sunil Choudhary

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-1

Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Mr. Amal Nair for R-2

Mr. Anurag Sharma
Mr. Chetan Garg
Mr. Sreyash Khemka for R-3

ORDER

List these matters for hearing on **19.11.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson